

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Review Petition No. 16 of 2015 in A.No. 177 of 2012
& IA No. 320 of 2015 in A.No. 177 of 2012**

And

**Review Petition No. 17 of 2015 in A.No. 178 of 2012
& IA No. 321 of 2015 in A.No. 178 of 2012**

Dated: 29th January, 2016

In the matter of :

**Review Petition No. 16 of 2015 in A.No. 177 of 2012
& IA No. 320 of 2015 in A.No. 177 of 2012**

BSES Rajdhani Power Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**Review Petition No. 17 of 2015 in A.No. 178 of 2012
& IA No. 321 of 2015 in A.No. 178 of 2012**

BSES Yamuna Power Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post the matter for hearing on **17th March, 2016.**

Court Master

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